



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.05.2025

### NOTICE

Please take notice that the following matter listed in the Court – II on 20.05.2025 will not be taken up. The next date of hearing in the matter is **22.07.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 367 of 2024	Philips India Ltd. Vs. Sudhir Haribhai Patel & Anr.	Prateek Kumar	Himanshu Satija Neha Mehta Harsh Saxena-R1 Durga Dutt Rashi Verma- R2

By order of Hon'ble Chairperson  
-Sd/-  
Registrar